

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.13 of 2014

Dated 13th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.
.....Respondent(s)

Counsel for the Appellant (s): **Mr. M.G. Ramachandran**
Ms. Swagatika Sahoo
Mr. Poorva Sehegal
Mr. Avinash Menon

ORDER

Admit. Issue notice to the Respondents returnable on 13.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **13.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt